

Listed on : 14.7.2016
Court : R-2
Item No. : 90

**SECTION III-A
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION**

CIVIL APPEAL NOS. 294 & 295 of 2016

GHAZIABAD DEVELOPMENT AUTHORITY

...APPELLANT

VERSUS

THE COMMISSIONER OF INCOME TAX & ORS.

...RESPONDENTS

OFFICE REPORT

The matter above-mentioned were listed before the Hon'ble Court on 13th January, 2016, when the Hon'ble Court was pleased to pass the following order:-

**"Leave granted.
Hearing expedited.
Interim relief, granted earlier, to continue."**

It is further submitted that Counsel for the Appellant has not filed copies of petition of appeal for issue Notice of Lodgment of Petition of Appeal for effecting service on respondent and or the record of High Court so far.

The matters above mentioned are listed before the Ld. Registrar's Court for orders.

DATED THIS THE 13TH DAY OF JULY 2016.

ASSISTANT REGISTRAR

Copy To:

Mr. Sunil Kumar Jain, Advocate
Mrs. Anil Katiyar, Advocate

ASSISTANT REGISTRAR